

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO - 309
ANSWERED ON - 03/02/2021

REHABILITATION OF MANUAL SCAVENGERS

309. SHRI KAPIL SIBAL

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of people currently engaged in manual scavenging in the country, the State-Wise details thereof;
- (b) the number of people engaged in manual scavenging who have died during the last five years;
- (c) the number of manual scavengers who have been rehabilitated by Government since 2014, year-wise and State-wise details thereof;
- (d) the funds allocated for the rehabilitation process and how much of that has been utilized; and
- (e) the steps being taken by Government to ensure proper rehabilitation of workers?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

- (a) Manual scavenging as defined under Section 2(1) (g) of the “Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013 (MS Act,2013)” is prohibited with effect from 6.12.2013. No person or agency can engage or employ any person for manual scavenging from the above date. Any person or agency who engages any person for manual scavenging in violation of the provisions of the MS Act, 2013 is punishable under Section 8 of the above Act ,with imprisonment upto 2 years or fine upto Rs. One Lakh or both.
- (b) No such deaths due to manual scavenging have been reported during the last five years. However, there have been reports regarding death of persons while cleaning of either sewer-line or septic tank. As per reports received from the States there have been 340 such deaths since 2015 upto 31.12.2020.
- (c) State-wise and year-wise details of number of manual scavengers/their dependents who have been provided rehabilitation benefits under Self Employment Scheme for the Rehabilitation of Manual Scavengers are at **Annexure**.

(d) Details of Budget allocation and funds released during the last three years viz.,2017-18, 2018-19, 2019-20 and current year 2020-21 upto 31.12.2021 are as under:

Rs. in Crore

Year	Funds Allocated	Funds released
2017-18	5.00	5.00
2018-19	85.76	85.76
2019-20	99.93	84.80
2020-21	30	14 (till date)

(e): In order to ensure that the liberated manual scavengers and their dependents are engaged in regular income generating activities, they are provided skill development training with monthly stipend of ₹.3000/-, loans at concessional rates of interest and with subsidy for undertaking self employment activities and Health Insurance of upto Rs. 5 lakh under Pradhan Mantri Jan Arogya Yojana (PM-JAY).

Annexure referred in reply to part (c) of Rajya Sabha unstarred question No. 309 for answer on 03.03.2021 regarding rehabilitation of manual scavengers

Statement Showing number of manual scavengers identified and the State-wise and Year-wise Physical Achievements of Rehabilitation of Manual Scavengers as on 31.12.2020

S. No.	State	Number of beneficiaries covered																											
		OTCA provided @Rs. 40,000/- per beneficiary									Skill Development Training									Capital subsidy for Self Employment Projects									
		2013-14	2014-2015	2015-2016	2016-2017	2017-2018	2018-19	2019-20	2020-21	Total	2013-14	2014-2015	2015-2016	2016-2017	2017-2018	2018-19	2019-20	2020-21	Total	2013-14	2014-2015	2015-2016	2016-2017	2017-2018	2018-19	2019-20	2020-21	Total	
1	Andhra Pradesh	0	45	0	8	2	1334	74	295	1758	0	0	0	0	0	0	104	40	144	0	0	0	0	0	0	0	0	0	0
2	Assam	0	0	0	0	144	538	188	2961	3831	0	0	0	0	7	38	143	43	231	0	0	0	0	0	0	0	0	0	
3	Bihar	0	0	131	0	0	0	0	0	131	0	0	0	0	18	0	0	0	18	0	0	0	0	0	0	0	0	0	
4	Chhattisgarh	3	0	0	0	0	0	0	0	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
5	Gujarat	0	0	0	0	0	96	9	0	105	0	0	0	0	7	12	0	0	19	0	0	0	0	0	0	0	0	0	
6	Jharkhand	0	0	0	0	0	108	16	66	190	0	0	0	0	0	24	10	0	34	0	0	0	0	0	0	0	0	0	
7	Karnataka	125	18	79	17	293	920	429	1009	2890	0	0	0	0	51	29	0	141	221	0	0	190	0	0	0	0	0	190	
8	Kerala	0	0	0	0	0	504	14	0	518	0	0	0	0	0	161	153	0	314	0	0	0	0	0	0	0	0	0	
9	Madhya Pradesh	0	0	36	0	0	305	0	165	506	0	0	9	0	0	49	40	0	98	0	0	0	0	0	0	0	0	0	
10	Maharashtra	0	0	0	0	0	4605	1002	654	6261	0	0	0	0	0	0	569	358	927	0	0	0	0	0	0	0	0	0	
11	Odisha	0	0	172	45	1	0	1	7	226	0	0	56	0	10	0	0	66	0	0	83	0	0	0	0	0	0	83	
12	Punjab	0	0	87	0	1	126	8	9	231	0	0	5	22	6	29	0	62	0	0	21	14	0	1	0	5	41		
13	Rajasthan	0	0	194	104	23	2038	82	232	2673	0	0	24	53	73	107	220	347	824	0	0	0	0	0	0	0	0	0	
14	Tamilnadu	0	0	170	108	38	41	27	13	397	0	0	0	0	0	29	0	29	0	29	0	0	0	0	0	0	75	3	
15	Uttar Pradesh	35	1083	7146	1075	669	5154	11044	5822	32028	0	0	625	4298	126	1041	833	2553	9476	0	0	0	182	151	147	33	48	561	
16	Uttarakhand	0	0	134	0	0	1755	324	2755	4968	0	0	116	0	1	163	460	69	809	0	0	71	0	0	3	0	0	74	
17	West Bengal	0	95	0	0	0	555	28	2	680	0	97	0	0	35	0	0	29	161	0	97	0	0	0	0	0	0	97	
	Total	163	1241	8149	1357	1171	18079	13246	13990	57396	0	97	835	4373	334	1682	2532	3580	13433	0	97	365	196	151	151	108	56	1124	